

**Loss of Cultivable Land due to Sand Casting by Floods**

1131. SHRI RASA BEHARI BEHERA : Will the Minister of AGRICULTURE be pleased to state :

(a) the State-wise loss of cultivable land due to sand casting by heavy floods during last three years and its rupee value;

(b) the Central assistance given to the States, State-wise; and

(c) the steps taken to save poor farmers from flood devastation ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The information is being collected from the State Governments and will be laid on the Table of the House.

(b) The Central assistance sanctioned to various States for cyclone/flood during the years 1981-82 to 1983-84 is given in the statement attached.

(c) The steps taken by the Government to prevent the loss caused by floods and to rehabilitate the affected farmers are as under :

(i) Outlay for flood control sector during the Sixth Plan has been increased.

(ii) The State Governments have been requested to prepare comprehensive Master Plans for flood control in the flood prone basins/areas.

(iii) Government of India have constituted the Ganga Flood Control Commission in 1972 to prepare a comprehensive Master Plan for the Ganga-basin States and a Brahmaputra-Board in 1981 for the Brahmaputra basin.

(iv) The Government of India have also taken up the expansion and modernisation of the flood forecasting net work on the various inter-State rivers during the Sixth Plan.

(v) The Government of India constituted the Rashtriya Barb Ayog in 1976. Instructions have been issued to the various State Governments and the concerned Central Agencies for the expeditious implementation of the recommendations of the Ayog.

(vi) Subsidy for agricultural inputs.

(vii) Assistance in exceptional circumstances is given for application of booster dose of fertilizers to rejuvenate and revival of the crop affected by floods.

(viii) Assistance to the affected farmers for clearing the sand and removal of Silt/salinity.

(ix) Assistance for conversion of short-term loan of medium term loan.

(x) Subsidy for raising alternative crops.

(xi) Assistance for repair of oil engines, electric motors and agricultural wells.

(xii) A Centrally Sponsored Scheme of Integrated Watershed Management in the catchments of flood prone rivers of Gangetic basin was launched during Sixth Five Year Plan in the catchments of eight flood prone rivers namely Upper Yamuna (above Tajewala), Upper Ganga (above Rishikesh), Sahibi, Gomati, Sone, Punpun, Ajoy and Roop Narayan in seven States of Himachal Pradesh, Haryana, Uttar Pradesh, Rajasthan, Madhya Pradesh, Bihar, West Bengal and the Union Territory of Delhi.

## Statement

*Statement showing the Ceiling of Central Assistance Sanctioned to States for Flood, Cyclone etc. during 1981-82 to 1983-84*

(Rs. in crores)

S. No.	State	1981-82	1982-83	1983-84
1.	Andhra Pradesh	0.82	—	96.70
2.	Assam	—	9.47	11.07
3.	Bihar	20.74	17.48	—
4.	Gujarat	—	41.94	39.22
5.	Haryana	—	1.75	17.07
6.	Himachal Pradesh	2.41	4.03	8.29
7.	Jammu & Kashmir	0.40	—	1.00
8.	Karnataka	2.81	4.42	3.29
9.	Kerala	8.43	0.11	—
10.	Madhya Pradesh	—	2.07	5.69
11.	Maharashtra	—	—	24.68
12.	Manipur	1.60	—	—
13.	Meghalaya	—	0.33	1.90
14.	Nagaland	—	—	0.77
15.	Orissa	0.56	170.52	—
16.	Rajasthan	45.06	0.32	8.93
17.	Sikkim	2.22	—	4.40
18.	Tamil Nadu	—	—	41.18
19.	Tripura	—	0.56	4.50
20.	Uttar Pradesh	45.46	67.23	65.79
21.	West Bengal	18.18	7.57	—